

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 1263
ANSWERED ON MONDAY, JULY 28, 2025/SRAVANA 6, 1947 (SAKA)

GST Collection in June, 2025

1263: Shri Raja A:

Will the Minister of FINANCE be pleased to state:

- (a) whether the GST collection in the month of June, 2025 was the poorest in the recent past;
- (b) if so, the details thereof;
- (c) whether dip in GST collection shows downfall of economic activities;
- (d) whether any report submitted by GST council fitment and rate-setting committee for reduction in the number of GST rate slabs;
- (e) if so, the details thereof;
- (f) whether the Government would initiate measures in the GST Council for reduction of GST rates on goods used by common people and essential items; and
- (g) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b): Quarterly Net GST Collections for Q1 over the past three financial years are given below.

Quarter	Revenue (Rs. Crore)	YoY Growth
Apr-Jun 2023	445,905	12.9%
Apr-Jun 2024	490,174	9.9%
Apr-Jun 2025	542,533	10.7%

It may be noted that Net Q1 collections for FY 2025–26 have recorded a growth of 10.7% over Q1 of FY 2024–25. Quarterly comparison of net revenue collections is more reliable than monthly comparison as it smooths out short-term volatility, providing a clearer view of the underlying trends.

(c): In view of reply to (a) & (b), this does not arise.

(d) & (e): No sir.

(f) & (g): GST rates on all goods are prescribed on the recommendations of GST Council which is a constitutional body comprising of members from the Union Government and the State/UT Governments. The GST Council in its 45th meeting held on 17th September, 2021, has constituted a Group of Ministers to look into rate rationalisation. The terms of reference for the GoM includes reviewing the current tax slab rates and recommending changes in the same as may be needed to garner required resources; and reviewing the current rate slab structure of GST, including special rates, and recommending rationalization measures, including merger of tax rate slabs, required for a simpler rate structure in GST.
